

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

(5)

OA.No.1988 of 1995

Dated New Delhi, this 26th day of August, 1996.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

1. **Harjit Singh**
S/o Balwant Singh
R/o 1424, Shambu Nath Building
Gandhi Nagar
DELHI.
2. **Suresh Kumar**
S/o Jug Nath
R/o H.No.570 Gulabi Bagh
DELHI.
3. **Mahinder Pal**
S/o Panna Lal
R/o Sanjay Colony
Narela
DELHI.
4. **Smt. Savitri Devi**
W/o Late Shri Harkesh
R/o saraf Godari
Subzi Mandi
Kishan Ganj
DELHI.
5. **Mangal Das**
S/o Hari Ram
R/o Block 23/305
Trilokpuri
DELHI. ... Applicants

By Advocate: Shri J. K. Bali

versus

Union of India, through

1. **General Manager**
Northern Railway
Baroda House
NEW DELHI.
2. **Divisional Railway Manager**
Northern Railway
State Entry Road
NEW DELHI. ... Respondents

By Advocate: Shri D. S. Mahendru, proxy
counsel for Shri P. S. Mahendru.

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6

O R D E R (Oral)

Shri A. V. Haridasan, VC(J)

The learned counsel for the applicant seeks permission to withdraw this application without prejudice to the applicants approaching the Tribunal, if need be, afresh. Giving that liberty to the applicants, the application is dismissed as withdrawn.


(K. Muthukumar)
Member (A)


(A. V. Haridasan)
Vice Chairman (J)

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